

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 38OF 2019 &
IA NO.65 OF 2019**

Dated : 9th September, 2019

In the matter of:

Hirehalli Solar Power Project LLP &Anr. ...Appellant(s)
Versus
Bangalore Electricity Supply Company Limited &Anr.....Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **18.09.2019.**

Pr/js

Court Master